

6/2  
01/21

**Fwd: Declaration of Holiday on 5th Feb - 2025 on account of General Elections - 2025 in NCT of Delhi**

**KJ** Kanwal Jeet Arora <rg.dhc@nic.in>  
Fri, 31 Jan 2025 5:25:30 PM +0530

To "PDJ Office HQ" <pdj-central@ddc.nic.in>, "PS to PDJ CUM SPL JUDGE CBI RADC" <pdj-racc@ddc.nic.in>, "Anil Kumar" <pdjpsoffice-radc@delhi.gov.in>, "Ram Janma Prasad" <pdj-north@ddc.nic.in>, "PDJ OFFICE SOUTH EAST SAKET" <pdj-southeast@ddc.nic.in>, "PDJ Office New Delhi District" <pdj-newdelhi@ddc.nic.in>, "PDJ OFFICE NORTH WEST ROHINI" <pdj-northwest@ddc.nic.in>, "Viresh Panwar" <pdj-east@ddc.nic.in>, "PDJ OFFICE NORTH WEST ROHINI" <pdj-northwest@ddc.nic.in>, "RAM SINGH" <pdj-south@ddc.nic.in>, "Tilak Raj" <pdj-shahdara@ddc.nic.in>, "Secretariat to Pr Distt and SJ" <pdj-southwest@ddc.nic.in>, "PDJ Office North East" <pdj-northeast@ddc.nic.in>, "VIKAS BHARDWAJ" <pdj-west@ddc.nic.in>, "delhifamilycourt" <delhifamilycourt@gmail.com>, "delhifamilycourts" <delhifamilycourts@gmail.com>, "Delhi Judicial Academy" <dja@nic.in>

From: "AOJ (General .I) Delhi High Court" <aojgeneral1.dhc@nic.in>  
To: "Kanwal Jeet Arora" <rg.dhc@nic.in>  
Sent: Friday, January 31, 2025 4:31:36 PM  
Subject: Declaration of Holiday on 5th Feb - 2025 on account of General Elections - 2025 in NCT of Delhi

I am directed to forward herewith Notification bearing No. 04/IG-4/Genl-I/DHC dated 31.01.2025, on the above subject, for circulation among the Principal District & Sessions Judges of all District Courts of Delhi.

Regards,

Admn. Officer (Judl.)  
General Admn-I Branch.



📎 1 Attachment(s) • Download as Zip

📄 Declaration of Holiday on 5th Fe... .pdf  
137.7 KB • 📄

Dist-Judl-west  
[Signature]  
PDJS (west)  
31/01/2025

234  
5

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 3837-3934 /Holiday/Gaz./PDJ West/2025

Dated, Delhi the 03/2/25

Copy forwarded to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Secretary, DLSA, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
4. The O/o CMM, West District, Tis Hazari Courts, Delhi.
5. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.

~~8.~~ For uploading on LAYERS.

~~9.~~ For uploading on centralized Website through LAYERS.

*Hemani* 2/2/25  
(Hemani Malhotra)  
Officer Incharge (Judicial Branch)  
DJ (Commercial)-02, West Distt.

ND

**HIGH COURT OF DELHI: NEW DELHI**  
**(GENERAL ADMN-I BRANCH)**

No. 04/IG-4/Genl.-I/DHC  
Dated 31.01.2025

**NOTIFICATION**

It is notified for information of all concerned that Wednesday, the 05<sup>th</sup> February, 2025 is declared as a holiday for High Court of Delhi and the Courts subordinate to this Court, on account of General Elections-2025 in Legislative Assembly of NCT of Delhi.

The cases listed (including the cases wherein orders/judgments are reserved) before this Court as well as the Courts Subordinate to this Court on Wednesday, the 05<sup>th</sup> February, 2025 shall be taken up on Thursday, the 06<sup>th</sup> February, 2025, in addition to the cases already fixed for the said date.

**BY ORDER OF THE COURT**

Sd/-  
**(KANWAL JEET ARORA)**  
**REGISTRAR GENERAL**


Endst. No. 221-273/IG-4/Genl.-I/DHC

Dated 31.01.2025

Copy to:-

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge (South West), Dwarka Courts, New Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The Principal District & Sessions Judge (North West), Rohini, Delhi.
12. The Principal District & Sessions Judge (South), Saket Courts, Delhi.
13. The Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi.
14. The Principal District & Sessions Judge (South East), Saket, New Delhi.
15. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The Principal District & Sessions Judge (PC Act.) (CBI), RACC, Delhi.
17. The Principal District & Sessions Judge (North), Rohini Courts, Delhi.
18. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
19. The Director (Delhi Judicial Academy), Dwarka Courts, New Delhi.

20. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
22. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
23. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
26. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
27. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND.
28. The Hony. Secretary, Rouse Avenue Bar Association, Rouse Avenue Courts Complex.
29. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
30. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
31. The Member Secretary, Delhi State Legal Services Authority, Patiala House, ND.
32. The Secretary, Delhi High Court Legal Services Committee, 35-38, L.C. Block, Delhi High Court, New Delhi.
33. The Organizing Secretary, Delhi High Court Mediation Center, Delhi High Court, New Delhi.
34. The Superintendent, Central Jail, Tihar, New Delhi.
35. The Director, Doordarshan, Mandi House, New Delhi for announcement in News Bulletin.
36. The Director, All India Radio, New Delhi for announcement in News Bulletin.
37. The Chief Editor, UNI, 9, Rafi Marg, New Delhi.
38. The Chief Editor, PTI, PTI Building, 4, Parliament Street, New Delhi.
39. The Chief Editor, The Hindustan Times, 20, K. G. Marg, New Delhi.
40. The Chief Editor, Nav Bharat Times, 9-10, Bahadur Shah Zafar Marg, ND.
41. Registrar-cum-Secretary to Hon'ble the Chief Justice and PSs to all Hon'ble Judges, Delhi High Court, New Delhi.
42. Joint Registrar-cum-P.A to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
43. Registrar (IT), Delhi High Court, New Delhi for uploading the notification on the website and intranet of this Court.
44. The Coordinator, Delhi International Arbitration Centre, Delhi High Court, New Delhi.
45. Registrar (Listing), Delhi High Court, New Delhi.
46. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, New Delhi.
47. All AOs (J), Court Masters, Private Secretaries, Delhi High Court, ND.
48. A.C.P. (Security), Delhi High Court, New Delhi.
49. A.E. (Elect), PWD, Delhi High Court, New Delhi.
50. A.E. (Civil), PWD, Delhi High Court, New Delhi.
51. CMO In-charge, Delhi High Court Medical and Health Center, New Delhi.
52. The Officer In-charge, NIC, Delhi High Court, New Delhi.
53. Notice Board.

  
 (SATISH GUSAIN)  
 JOINT REGISTRAR